

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.485/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M

Name of the Company		Balaji Maintenance Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

19.01.2018 (S.No.108) – Balaji Maintenance Pvt. Ltd. Vs. Registrar of Companies, West Bengal.

ORDER

No one is present from petitioner's side.

It appears from the record that in this case order was reserved but inadvertently this case has been listed today. Order reserved.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)